

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

16.04.2019

O.A./260/548/2018
M.A./260/398/2018
FOR LIMITATION

DR P R OUT
-V/S-
NATIONAL A

ITEM NO. 19

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. D. K. Pattnaik on behalf of Mr. M. K. Mishra
Mr. B. S. Tripathy
Mr. B. Dasmohapatra

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the applicant and Mr. M. K. Mishra, Ld. Sr. Counsel assisted by Mr. D. K. Pattnaik, Ld. Counsel for the NALCO. Mr. B. S. Tripathy and Mr. B. Dasmohapatra, Ld. Counsel for the respondents are present and also heard.</p>
	<p>Ld. Counsel for the applicant wants to withdraw the OA since it is not maintainable. Prayer is allowed. Therefore, the OA is disposed of being withdrawn.</p>
	<p>Applicant counsel may file application before appropriate forum.</p>